

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
(Through web-based video conferencing platform)**

**ITEM No.10
C.P.No.94/BB/2022**

IN THE MATTER OF:

The Income Tax Department ... Petitioner
Vs.
ROC and Projenco Software Pvt. Ltd. ... Respondent

Order under Section 252 of CA, 2013

Order delivered on 28.06.2022

CORAM:

**SH. KISHORE VEMULAPALLI
HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioners : None
For the Respondent : None

ORDER

None appeared for the Petitioner. List the case on **25.07.2022**.

— sd —

**(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)**

— sd —

**(KISHORE VEMULAPALLI)
MEMBER (JUDICIAL)**